

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

<b>SUB:</b>	<b>HIGH COURT FOR THE STATE OF TELANGANA, HYDERABAD - TSJA, SECUNDERABAD</b> - Nomination of two Master Trainers to conduct ECT_7_2022 outreach training programme for all the Advocates/Advocates Clerks at Taluka/Village Location on 16.07.2022 (Saturday) from 2.00pm to 5.00pm through Virtual Mode from Telangana State Judicial Academy, Secunderabad - Relief Arrangements - <b>ORDERS - ISSUED.</b>	
<b>READ:</b>	1.	Letter Roc.No.305/2022/TSJA-Sec'bad, dated 28.06.2022 and 30.09.2022 from the Director, Telangana State Judicial Academy, Secunderabad.
	2.	High Court's proceedings in Order Roc.No.655/SO/2022, dated 06.07.2022.

**ORDER ROC.NO.2824/2022-B.SPL., DATED: 11 .07.2022**

In view of nomination of two Master Trainers, mentioned in Column No.2, vide High Court's proceedings 2<sup>nd</sup> read above, to conduct ECT\_7\_2022 outreach training programme for all the Advocates/Advocates Clerks at Taluka/Village Location on 16.07.2022 (Saturday) from 2.00pm to 5.00pm through Virtual Mode from Telangana State Judicial Academy, Secunderabad, the High Court made the following in-charge arrangements:

<b>SL. No.</b>	<b>NAME AND DESIGNATION OF THE NOMINATED OFFICER</b>	<b>IN-CHARGE OFFICER</b>
(1)	(2)	(3)
1.	<b>SRI M.RADHA KRISHNA CHAHAVAN,</b> I Addl. Senior Civil Judge-cum-Chief Metropolitan Magistrate-cum-I Addl. Assistant Sessions Judge, <b>Rangareddy District at L.B.Nagar.</b>	II Addl. Senior Civil Judge-cum-II Addl. Assistant Sessions Judge, <b>Rangareddy District at L.B. Nagar.</b>
2.	<b>SMT. G.RADHIKA,</b> V Additional Chief Metropolitan Magistrate ( <b>Juvenile Court</b> ), Hyderabad.	III Additional Chief Metropolitan Magistrate, Hyderabad.

*The officers mentioned in Column No.3 will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the above said officers who are nominated to the above said training programme.*

*In case the officer(s) mentioned in Column No.3 are either on leave or not available for any other reason the concerned Prl. District and Sessions Judge / Unit Head shall make alternative incharge arrangements and intimate the same to the High Court.*

**\*\* The Nominated officers are directed to report at Academy at 1:30pm on 16.07.2022.**

**NOTE:** The proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the programme at Telangana State Judicial Academy, Secunderabad.

  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officers and In-charge Officers.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.

3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Metropolitan Sessions Judge, Hyderabad
5. The Prl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
6. The I Addl. Senior Civil Judge-cum-Chief Metropolitan Magistrate-cum-I Addl. Assistant Sessions Judge, Rangareddy District at L.B.Nagar.
7. The II Addl. Senior Civil Judge-cum-II Addl. Assistant Sessions Judge, Rangareddy District at L.B. Nagar.
8. The V Additional Chief Metropolitan Magistrate (**Juvenile Court**), Hyderabad.
9. The III Additional Chief Metropolitan Magistrate, Hyderabad.
10. The Pay and Accounts Officer, Hyderabad.
11. The District Treasury officer, Ranga Reddy District at Nampally Exhibition Grounds, Hyderabad.

12. **THE SECTION OFFICERS :**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

+ Spare...